

अध्यक्ष मोहबय : मांडर, मांडर ।  
दूसरा सवाल पूछने की इजाजत नहीं है ।

12.25 hrs.

PAPERS LAID ON THE TABLE

INDIAN TELEGRAPH (EIGHTH AMENDMENT) RULES

**The Minister of Transport and Communications (Shri Jagjivan Ram):** I beg to lay on the Table a copy of the Indian Telegraph (Eighth Amendment) Rules, 1962 published in Notification No. S.O. 2158 dated the 14th July, 1962, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library, see No. LT-328/62]

REPORT OF SCHOOL HEALTH COMMITTEE

**The Deputy Minister in the Ministry of Health (Dr. D. S. Raju):** On behalf of Dr. Sushila Nayar, I beg to lay on the Table a copy of Report of the School Health Committee (Part I). [Placed in Library, See No. LT-320/62.]

12.26 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
FIFTH REPORT

**Shri Krishnamoorthy Rao (Shimoga):** I beg to present the Fifth Report of the Committee on Private Members' Bills and Resolutions.

12.26½ hrs.

BUSINESS ADVISORY COMMITTEE  
FOURTH REPORT

**Shri Rane (Buldana):** I beg to move:

"That this House agrees with the Fourth Report of the Business Advisory Committee presented to the House on the 14th August, 1962."

**Shri S. M. Banerjee (Kanpur):** According to the Order Paper, we are

going to take up a new motion at 3 p.m. The time allotted for the discussion on railway accidents is, I am told, five hours. So, I would like to know whether the discussion on that would continue for the whole day or will be postponed to some other day.

**Mr. Speaker:** He should raise it after we have adopted the motion.

The question is:

"That this House agrees with the Fourth Report of the Business Advisory Committee presented to the House on the 14th August, 1962."

*The motion was adopted.*

**Shri S. M. Banerjee:** According to the Order Paper for today, we will now take up further consideration of the Eleventh Report of the UPSC. At 3 p.m. we are going to take up the Report of the Commissioner for Linguistic Minorities. I am told that five hours have been allotted for the discussion on railway accidents. Does it mean that it will be continued tomorrow or some other day?

**Mr. Speaker:** It will be continued and it will be given the full time allotted to it.

**Shri Surendranath Dwivedy (Kendrapara):** We have accepted the allotment of five hours for the discussion on railway accidents. Since we are at present discussing the report of the UPSC and as we have to take up the Report of the Commissioner for Linguistic Minorities at 3 p.m. there will be hardly one and a half hours for the discussion on railway accidents today. In this connection I may submit that the discussion of the Report of the Commissioner for Linguistic Minorities is on a motion by a private Member, notice for which was given during the last session. Since then, the third Report of the Commissioner has been laid on the Table. I suggest that we may take up the two reports for discussion together later on.